



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
58	<a href="#">WP(C)/127/2025</a> FIXED	MONKI CHAND HOJAI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/274/2025</a> in WP(C)/127/2025	PRATAP HAFLONGBAR <b>Versus</b> MONKI CHAND HOJAI	MR B D DAS MR. H R DAS MR J LOTHAR	
59	<a href="#">WP(C)/125/2025</a>	SURTHAM KHERSA <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/292/2025</a> in WP(C)/125/2025	SUMIT ARDAO <b>Versus</b> SRI SURTHAM KHERSA AND ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAR	MR. S BORTHAKUR MR. S BOIRAGI
60	<a href="#">WP(C)/819/2025</a>	SRI MONJIT DAULAGUPU <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MR P H KONWAR MS. K DEY	MR B D DAS (R-5) MR H K SARMA(R-5) MR D KALITA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">WP(C)/822/2025</a>	SRI PREMJIIT JIDUNG <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MS. K DEY	MR B D DAS (R-5) MR D KALITA(R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
62	<a href="#">WP(C)/735/2025</a> FIXED	AMBUJA SINGH <b>Versus</b> THE STATE OF ASSAM	MR. B J GHOSH MR. I ALAM MR. T SK T MAZUMDER	GA, ASSAM SR. AG, ASSAM

**ORDERS**

63	<a href="#">WP(C)/4607/2024</a> B/O	ANKUR PHUKAN <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. B N GOGOI	MR. D J DAS (R-1) DY.S.G.I.
64	<a href="#">I.A.(Civil)/698/2025</a> B/O in <a href="#">WP(C)/278/2025</a> <b>WITH</b> <a href="#">WP(C)/278/2025</a>	SCAMEWO SCHOOL OF NURSING, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  SCAMEWO SCHOOL OF NURSING, GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR S BORTHAKUR MR. D GOGOI  MR. D P CHALIHA MR S BORTHAKUR MR. U P CHALIHA MD. I AHMED MR. D GOGOI	SC, HEALTH  GA, ASSAM SC, HEALTH
<b>HEARING</b>				
65	<a href="#">WP(C)/635/2023</a> PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
66	<b>WITH</b> <a href="#">WP(C)/4012/2023</a>	THIRESWARI BARHOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
67	<b>WITH</b> <a href="#">WP(C)/4013/2023</a>	SMTI PROVA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
68	<b>WITH</b> <a href="#">WP(C)/1917/2024</a>	CHAMPAWATI KONCH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
16)	MR. S K SINHA	10-03-2025	To	20-03-2025
17)	MR G BORDOLOI	10-03-2025	To	17-03-2025
18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
21)	MR. R SARMAH	11-03-2025	To	17-03-2025



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**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
21	<a href="#">Bail Appln./657/2025</a> FIXED	SHAHID MARBANIANG @ PAI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
22	<a href="#">Bail Appln./699/2025</a> B/O	SURAJ BHAN SINGH BHANDARI <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN M DAS	PP, ASSAM
<b>ORDERS</b>				
23	<a href="#">I.A.(Cri.)/218/2025</a> B/O in AB/502/2025 <b>WITH</b> <a href="#">AB/502/2025</a>	SHAHJAHAN ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
		SHAHJAHAN ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P PATHAK MR. A ROSHID MS. T BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	<a href="#">WP(C)/1379/2025</a> B/O	FORCE NO. 831241604 SRI DEBA JYOTI BORA <b>Versus</b> UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.
<b>ORDERS</b>				
53	<a href="#">I.A.(Civil)/663/2025</a> B/O in <a href="#">WP(C)/775/2025</a>	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. SC, PWD FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/775/2025</a> CAVT. NO. 008720/25,N	BISWAJIT DAS AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. SC, PWD FOR CAVEATOR

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
48 <a href="#">WP(C)/3708/2018</a>	FIROJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MD. A KUDDUS MR. J M SULAIMAN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
<b>MOTION</b>			
49 <a href="#">WP(C)/1281/2025</a> BY SLIP	MD. SHAHEB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	<a href="#">AB/433/2025</a> BY SLIP	BHUPEN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
9	<a href="#">WP(C)/4584/2018</a> PART-HEARD, FIXED	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
10	<b>WITH</b> <a href="#">WP(C)/904/2017</a>	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
11	<b>WITH</b> <a href="#">WP(C)/4502/2017</a>	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
12	<a href="#">WP(C)/7997/2019</a> FIXED	ALI AKBAR RAHMAN <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MR. A BORO	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
57	<a href="#">WP(C)/6221/2016</a> FIXED	MD. ASHIMUDDIN KHAN and 35 ORS <b>Versus</b> THE UNION OF INDIA and 11 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
58	<b>WITH</b> <a href="#">WP(C)/2457/2016</a>	LANKESWAR DEKA and 235 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM(R2,4) C.G.C. MR. B SARMA ASSTT.S.G.I.(R1) SC, FINANCE(R3)

LEAVE NOTE OF ADVOCATES FOR 10/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025
14)	MR B D DAS	12-03-2025	To	21-03-2025
15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
16)	MR. S K SINHA	10-03-2025	To	20-03-2025
17)	MR G BORDOLOI	10-03-2025	To	17-03-2025
18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
60	<a href="#">Crl.Rev.P./389/2010</a>	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
<b>MOTION (BA)</b>				
61	<a href="#">Bail.Appln./695/2025</a> B/O	ROSE ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
62	<a href="#">Crl.Pet./294/2025</a> B/O	LOHIT BULBUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
63	<a href="#">Crl.Pet./306/2024</a> WITH CASE DIARY(SCANNED COPY), FIXED	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025

13)	MR. A R SHOME	12-03-2025	To	19-03-2025
14)	MR B D DAS	12-03-2025	To	21-03-2025
15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
16)	MR. S K SINHA	10-03-2025	To	20-03-2025
17)	MR G BORDOLOI	10-03-2025	To	17-03-2025
18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
21)	MR. R SARMAH	11-03-2025	To	17-03-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,10th March 2025]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	<a href="#">WP(C)/1356/2025</a> B/O	DR BISHWAJIT DAS <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, ASSAM UNIVERSITY
48	<a href="#">WP(C)/1381/2025</a> B/O	KALLOL DAS TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	DY.S.G.I. SC, ASSAM UNIVERSITY
<b>ADMISSION</b>				
49	<a href="#">WP(C)/3631/2022</a> FIXED	KAMALUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU.
50	<a href="#">WP(C)/3820/2023</a> FIXED	BANESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
51	<a href="#">WP(C)/3635/2024</a> WITH WP(C) 2948/24 WP(C) 3091/2024 WP(C) 6993/2024 (ALL D/O), FIXED	BINA CHETIA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
52	<a href="#">WP(C)/5757/2024</a> FIXED	BADAL KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C

LEAVE NOTE OF ADVOCATES FOR 10/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025



12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025
14)	MR B D DAS	12-03-2025	To	21-03-2025
15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
16)	MR. S K SINHA	10-03-2025	To	20-03-2025
17)	MR G BORDOLOI	10-03-2025	To	17-03-2025
18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
21)	MR. R SARMAH	11-03-2025	To	17-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,10th March 2025]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	<a href="#">CRP/26/2025</a> FIXED	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS NAMELY SRI AMRIT DOWERAH <b>Versus</b> TATA TEA LTD	MR. S SAHU MR. M J GOGOI	
48	<a href="#">CRP/31/2025</a> B/O	MAHANAN GOSWAMI <b>Versus</b> SMTI MADHUMITA BARUA AND 2 ORS.	MR. A RAHMAN	
49	<a href="#">CRP(IO)/63/2025</a> FIXED	AKABBAR ALI AND ANR <b>Versus</b> MD DARBESH ALI	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
<b>ADMISSION</b>				
50	<a href="#">LA.App./7/2024</a> B/O	MANJUL ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE
51	<b>WITH</b> <a href="#">LA.App./22/2023</a>	MAHAMMAD ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE
52	<b>WITH</b> <a href="#">LA.App./3/2024</a>	MAHAMMAD ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
53	<b>WITH</b> <a href="#">LA.App./5/2024</a>	PARTHA BISHNU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE
54	<b>WITH</b> <a href="#">LA.App./6/2024</a>	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, REVENUE
55	<b>WITH</b> <a href="#">LA.App./8/2024</a>	FAZRUL HAQUE @ FAZRUL ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
16)	MR. S K SINHA	10-03-2025	To	20-03-2025
17)	MR G BORDOLOI	10-03-2025	To	17-03-2025
18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
21)	MR. R SARMAH	11-03-2025	To	17-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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[ For Monday,10th March 2025]

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BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">RSA/302/2017</a> MD ALIMUDDIN <b>Versus</b> MD DALU MIA and 8 ORS	MR.A C SARMA MR.J AHMED MR.G BHARADWAJ MS.S R SAIKIA MS.M AHMED	MR.A ROSHIDR- 1-7 MS.M R DEVI(R- 1-7) MRS.R CHOUDHURY(R- 1-7)
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**BAIL HEARING (BA)**

2	<a href="#">Bail Appln./3929/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BIJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
16)	MR. S K SINHA	10-03-2025	To	20-03-2025
17)	MR G BORDOLOI	10-03-2025	To	17-03-2025
18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025

20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	<a href="#">WP(C)/6020/2017</a> PART-HEARD, B/O	GANESH NARZARY and 116 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/4126/2016</a>	KISHOR KR. SARMA and 210 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1222/2023</a> in <a href="#">WP(C)/4126/2016</a>	PARAG PATHAK AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
56	<a href="#">WP(C)/4181/2016</a>	GOBINDA BARMAN and 303 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1085/2023</a> in <a href="#">WP(C)/4181/2016</a>	LILA BAHADUR KARKI AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
57	<a href="#">WP(C)/4358/2016</a>	SAGEN NARZARY and 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1089/2023</a> in <a href="#">WP(C)/4358/2016</a>	JOGEN NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
58	<a href="#">WP(C)/5158/2016</a>	BINOY GAYARY and ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
59	<a href="#">WP(C)/5176/2016</a>	SONEN GAYARY and 9 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE

60	<b>WITH</b> <a href="#">WP(C)/5225/2016</a>	SMTI RASHMI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
61	<b>WITH</b> <a href="#">WP(C)/5281/2016</a>	DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
62	<b>WITH</b> <a href="#">WP(C)/261/2017</a>	PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
63	<b>WITH</b> <a href="#">WP(C)/3038/2017</a>	JUBARAJ ADHIKARY and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
64	<b>WITH</b> <a href="#">WP(C)/3272/2017</a>	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4183/2017</a> in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
65	<b>WITH</b> <a href="#">WP(C)/3273/2017</a>	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4184/2017</a> in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
66	<b>WITH</b> <a href="#">WP(C)/3274/2017</a>	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4185/2017</a> in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

67	<b>WITH</b> <a href="#">WP(C)/5111/2017</a>	JAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
68	<b>WITH</b> <a href="#">WP(C)/5739/2017</a>	RAJANI KANTA KALITA and 39 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
69	<b>WITH</b> <a href="#">WP(C)/5741/2017</a>	CHAKRAPANI DAS and 27 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
70	<b>WITH</b> <a href="#">WP(C)/5861/2017</a>	JITENDRA NATH KALITA and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
71	<b>WITH</b> <a href="#">WP(C)/5933/2017</a>	ATUL CH. HALOI and 72 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
72	<b>WITH</b> <a href="#">WP(C)/122/2018</a>	PARESH CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. A NATH	SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1092/2023</a> in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
73	<b>WITH</b> <a href="#">WP(C)/124/2018</a>	JAGANNATH KUMAR DEY <b>Versus</b> THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1225/2023</a> in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
74	<b>WITH</b> <a href="#">Cont.Cas(C)/217/2018</a>	SAGEN NARZARY AND 36 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
75	<b>WITH</b> <a href="#">Cont.Cas(C)/218/2018</a>	KISHOR KR. SARMA AND 210 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM



76	<b>WITH</b> <a href="#">Cont.Cas(C)/220/2018</a>	PARESH CHANDRA RAJBONGSHI AND 28 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
77	<b>WITH</b> <a href="#">Cont.Cas(C)/225/2018</a>	GOBINDA BARMAN AND 303 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
78	<b>WITH</b> <a href="#">Cont.Cas(C)/241/2018</a>	JITENDRA NATH KALITA AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
79	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2018</a>	GANESH NARZARY AND 53 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
80	<b>WITH</b> <a href="#">Cont.Cas(C)/244/2018</a>	ATUL CH. HALOI AND 51 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
81	<b>WITH</b> <a href="#">WP(C)/416/2018</a>	OM NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
82	<b>WITH</b> <a href="#">WP(C)/510/2018</a>	DHRUBA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
83	<b>WITH</b> <a href="#">WP(C)/834/2018</a>	PRADIP KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
84	<b>WITH</b> <a href="#">WP(C)/4113/2018</a>	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
85	<b>WITH</b> <a href="#">WP(C)/7281/2018</a>	BIJU DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
86	<b>WITH</b> <a href="#">WP(C)/8809/2019</a>	MAHESWAR PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
87	<b>WITH</b> <a href="#">WP(C)/5608/2020</a>	DIPAK DEKA AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU

88	<b>WITH</b> <a href="#">WP(C)/3436/2021</a>	ANJANA CHAKRABARTY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
89	<b>WITH</b> <a href="#">WP(C)/4279/2021</a>	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
90	<b>WITH</b> <a href="#">WP(C)/3654/2022</a>	NABA ROY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
91	<b>WITH</b> <a href="#">WP(C)/5220/2022</a>	SACHINDRA KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
92	<b>WITH</b> <a href="#">WP(C)/8367/2022</a>	PRANITA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
93	<b>WITH</b> <a href="#">WP(C)/5258/2023</a>	NARAYAN CHANDRA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025
14)	MR B D DAS	12-03-2025	To	21-03-2025
15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
16)	MR. S K SINHA	10-03-2025	To	20-03-2025
17)	MR G BORDOLOI	10-03-2025	To	17-03-2025
18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
21)	MR. R SARMAH	11-03-2025	To	17-03-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING**

51	<a href="#">AB/404/2025</a> FIXED	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
52	<b>WITH</b> <a href="#">AB/264/2025</a>	MD JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

**ORDERS**

53	<a href="#">I.A.(Civil)/3407/2023</a> FIXED in RSA/12775/2023	FAZAL ALI <b>Versus</b> ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	MR. N ALAM (R-1) MR K JAIN(R-1) S A BAKHTIAR(R-1)
	<b>WITH</b> <a href="#">RSA/12775/2023</a> (Filing Number)	FAZAL ALI @ FAZAL HAQUE <b>Versus</b> ASRAB ALI AND ORS. H	MR. N DHAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/3964/2024</a>	FAZAL ALI <b>Versus</b> ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/303/2025</a>	FAZAL ALI ALIAS FAZAL HAQUE <b>Versus</b> MD ASRAB ALI	MR. B K SEN MR A HUSSAIN	

LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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18)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
21)	MR. R SARMAH	11-03-2025	To	17-03-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Monday,10th March 2025]**

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**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH AT ITANAGAR**

**COURT PROCEEDING OF THE FOLLOWING MATTER  
PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED  
THROUGH REMOTE VIDEO CONFERENCING FROM THE  
ITANAGAR PERMANENT BENCH.**

**LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 4 OF THE PRINCIPAL SEAT (FIRST FLOOR).]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	<a href="#">I.A.(CrI.)/220/2025</a> IN BA/2427/2024 (D/O) in Bail Appln./2427/2024	HARICHARAN BISWAS <b>Versus</b> THE UNION OF INDIA,	S K DAS	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
62	<a href="#">WP(C)/3986/2022</a> FIXED	SMTI. BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
<b>WITH</b>				
63	<a href="#">WP(C)/5685/2021</a>	BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI MR. P P DAS (R-7) MR. P P DAS (R-7) SC, P H E
<b>WITH</b>				
64	<a href="#">WP(C)/3971/2022</a>	SMTI. BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (R-9,10) SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
65	<a href="#">WP(C)/167/2025</a> FIXED	KADER ALI AND 73 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>ORDERS</b>				
66	<a href="#">WP(C)/5164/2024</a> CAVT. NO.07242/024, B/O	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR
<b>WITH</b>				
67	<a href="#">WP(C)/3090/2024</a>	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE
68	<a href="#">WP(C)/381/2025</a> FIXED	BINOY BIKASH BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM

69 [WP\(C\)/869/2025](#)  
WITH OFFICE NOTE, FIXED

RADHE CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MS. P CHAKRABORTY  
MS. A DAS

GA, ASSAM  
SC, FISHERY

70 [WP\(C\)/915/2025](#)  
FIXED

JAMSHER ALI  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. M U MAHMUD  
MR S H MAHMUD  
MR S ISLAM  
MS. D BORA

GA, ASSAM  
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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12)	MR. R J DAS	03-03-2025	To	13-03-2025
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15)	MR. M MAHANTA	10-03-2025	To	10-03-2025
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19)	MR. J P SHARMA	08-03-2025	To	25-03-2025
20)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
21)	MR. R SARMAH	11-03-2025	To	17-03-2025





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
50	<a href="#">Bail Appln./3258/2024</a>	NAZIM SEIKH <b>Versus</b> THE STATE OF ASSAM,	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
<b>MOTION</b>				
51	<a href="#">Crl.Pet./1513/2024</a> FIXED	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	PP, ASSAM
52	<a href="#">AB/539/2025</a> FIXED	KIRAN DAS <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM
<b>ADMISSION</b>				
53	<a href="#">Crl.Pet./1592/2024</a> B/O	MD. BABUL ALI <b>Versus</b> THE STATE OF ASSAM	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
<b>BAIL HEARING</b>				
54	<a href="#">AB/383/2025</a> FIXED	RAJA ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. N.A. BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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### SUPPLEMENTARY CAUSELIST (I)

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[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
94	<a href="#">WP(C)/1272/2025</a> FIXED	RAKIBUL HUSSAIN <b>Versus</b> THE HONORABLE SPEAKER, ASSAM LEGISLATIVE ASSEMBLY AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	GA, ASSAM
95	<a href="#">WP(C)/1376/2025</a> FIXED	SMTI PHULMANI TALUKDAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
96	<a href="#">WP(C)/1384/2025</a> B/O	MD ALI ASGAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	GA, ASSAM
97	<a href="#">WP(C)/1387/2025</a> B/O	M/S PRANIK LOGISTICS LIMITED <b>Versus</b> THE STATE OF ASSAM AND THREE ORS	MS. M L GOPE MS. N HAWELIA	SC, FINANCE AND TAXATION
<b>ADMISSION</b>				
98	<a href="#">WP(C)/741/2022</a> FIXED	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
<b>ORDERS</b>				
99	<a href="#">WP(C)/420/2025</a> FIXED	KHATANGPANI TEA ESTATE AND ANR. <b>Versus</b> OIL INDIA LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM MR. A K GUPTA (R-4) SC, OIL

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